

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 37

CP/58(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **04.09.2023**

NAME OF THE PARTIES: **OPERA HOTELS PRIVATE LIMITED V/s**
REGISTRAR OF COMPANIES MUMBAI

Section 441 of the Companies Act, 2013

ORDER

CP/58(MB)2023

- 1) None present for the Petitioner, when the matter is called out. Mr. Shivraj C. Raujeri, Assistant Registrar of Companies is present.
- 2) Registrar of Companies has filed their Report and the same is also available on record.
- 3) Reserved for Orders.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Vedant Kedare

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)